BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 34/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Nirma Industries Pvt. Ltd.

V/s.

Ardor Global Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	NANDISH CHUDGAR	COUNICEL	PETITIONER	
2.	KUNAL J. VYAS A. R. Shoth	COUNSEL Adviceste & Solieta	PETITENER CORPURATE DESTOR	A GARAN

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Kunal Vyas i/b Nanavati Associates present for Operational Creditor/ Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent/ Corporate Debtor.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Corporate Debtor/Respondent.

Respondent Counsel wants to file objections. Respondent shall file objection if any on or before 10.07.2017 after serving a copy in advance to the Petitioner.

For objections and hearing, list the matter on 11.07.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of July, 2017.